

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:5367
ANSWERED ON:28.04.2003
ILLEGAL MIGRATION
HARIBHAU MAHALE

Will the Minister of LABOUR be pleased to state:

- (a) the number of persons went abroad in search of jobs during the last three years;
- (b) the number of persons illegally gone abroad and doing jobs there for the last three years; and
- (c) the action taken by the Government in this regard alongwith the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI VIJAY GOEL)

- (a): 8.90 lakh persons were given emigration clearance by the Protectors of Emigrants for taking-up employment abroad during the last three years.
- (b): No such data is maintained.
- (c): Whenever any instances of illegal migration comes to the notice of the Government, action is taken in co-ordination with our concerned Mission for repatriation of the illegal migrants and simultaneously reports are filed with the concerned Police authorities for investigation and prosecution under the law. If any registered Recruiting Agent is involved, action is taken to suspend/cancel his registration and file complaint with the Police authorities.